

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC. VII-128/2007/735/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 30 January, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2024/433/E dtd. 22.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the afternoon of 26.01.2024 (after flag hoisting programme) till the morning of 29.01.2024**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-128/2007/736/A, dated , 30-01-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)